

# United Nations Nations Unies

HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **22 October 2009**, the Committee approved the deletion of the four entries specified below from its Consolidated List. The Committee approved these de-listings following its review of the four names, as called for in paragraph 25 of Security Council resolution 1822 (2008). The assets freeze and arms embargo set out in paragraph 1 of Security Council resolution 1822 (2008) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

## **Removed from Al-Qaida entities Section D**

**QE.B.34.01. Name:** BANK AL TAQWA LIMITED

**A.k.a.:** a) Al Taqwa Bank b) Bank Al Taqwa **F.k.a.:** na **Address:** a) P.O. Box N-4877, Nassau, Bahamas b) C/O Arthur D. Hanna & Company c) 10 Deveaux Street, Nassau, Bahamas **Listed on:** 9 Nov. 2001 (amended on 23 Dec. 2008) **Other information:** Licence issued: 14 Mar. 1988. Licence revoked: 12 Apr. 2001.

**QE.N.58.01. Name:** NADA MANAGEMENT ORGANIZATION SA

**A.k.a.:** na **F.k.a.:** Al Taqwa Management Organization Sa **Address:** Viale Stefano Franscini 22, Ch-6900 Lugano Ti, Switzerland **Listed on:** 9 Nov. 2001 (amended on 26 Nov. 2004) **Other information:** Liquidated and deleted from Commercial Registry.

**QE.B.38.01. Name:** BARAKAAT INTERNATIONAL

**A.k.a.:** na **F.k.a.:** na **Address:** Hallbybacken 15, 70 Spanga, Sweden **Listed on:** 9 Nov. 2001 **Other information:** na

**QE.B.39.01. Name:** BARAKAAT INTERNATIONAL FOUNDATION

**A.k.a.:** na **F.k.a.:** na **Address:** a) Box 4036, Spanga, Stockholm, Sweden b) Rinkebytorget 1, 04 Spanga, Sweden **Listed on:** 9 Nov. 2001 **Other information:** na



The list of individuals, groups, undertakings and entities that have been removed from the Consolidated List pursuant to a decision by the Committee is available on the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/removed.shtml> .

The above-mentioned review pursuant to paragraph 25 of resolution 1822 (2008) is conducted with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (23 September 2009), the Committee has concluded its review of the following names:

- Ale El Heit (QI.E.159.04) – review concluded on 28 September 2009
- Abdelhadi Ben Debka (QI.B.162.04) – review concluded on 28 September 2009
- Moustafa Abbes (QI.A.163.04) – review concluded on 28 September 2009
- Othman Deramchi (QI.D.164.04) – review concluded on 28 September 2009
- Yacine Ahmed Nacer (QI.N.165.04) – review concluded on 28 September 2009
- Sanabel Relief Agency Limited (QE.S.124.06) – review concluded on 28 September 2009
- Farhad Kanabi Ahmad, (QI.A.203.05) – review concluded on 5 October 2009
- Ibrahim Mohamed Khalil (QI.M.206.05) – review concluded on 5 October 2009
- Mohammed Al Ghabra (QI.A.228.06) – review concluded on 5 October 2009
- Yassin Abdullah Ezzedine Qadi (QI.Q.22.01) – review concluded on 19 October 2009
- Shafiq Ben Mohamed Ben Mohamed Al-Ayadi (QI.A.25.01) – review concluded on 19 October 2009
- Uthman Omar Mahmoud (QI.M.31.01) – review concluded on 19 October 2009

- Djamel Moustafa (QI.M.129.03) – review concluded on 19 October 2009
- Aqeel Abdulaziz Aqeel Al-Aqeel (QI.A.171.04) – review concluded on 19 October 2009
- Al-Haramain Foundation (Pakistan) (QE.A.104.04) – review concluded on 19 October 2009
- Al-Haramain Foundation (United States of America) (QE.A.117.04) – review concluded on 19 October 2009

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twentieth update of the List in 2009.

22 October 2009